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Title: Mr. Speaker made reference to the passing away of Shri E. Balanandan, member, 7th Lok Sabha and Shri Bhogendra Jha, member, 4th, 5th, 7th, 9th and 10th Lok Sabhas on 19 January, 2009 and 20 January, 2009 respectively.

MR. SPEAKER: Hon. Members, I have to inform the House of the sad demise of two of our former colleagues, Shri E. Balanandan and Shri Bhogendra Jha.

Shri E. Balanandan was a Member of the Seventh Lok Sabha from 1980 to 1984, representing the Mukundapuram Parliamentary Constituency of Kerala.

Earlier, Shri Balanandan was a Member of the Kerala Legislative Assembly from 1967 to 1969 and 1970 to 1976. He also served as a Member of Rajya Sabha for two terms from 1988 to 2000 representing the State of Kerala.

A committed political worker and an eminent trade unionist, Shri Balanandan strove for the welfare of the working class. He was the President, Secretary and Treasurer of the Centre of Indian Trade Union (CITU) for a long time.

In his demise the country has lost a true friend and a powerful voice of the working class who fought for the emancipation of the toiling masses.

Shri E. Balanandan passed away on 19 January, 2009 at Kochi at the age of 84.

Shri Bhogendra Jha was a Member of the Fourth and Fifth Lok Sabhas from 1967 to 1977; Seventh Lok Sabha from 1980 to 1984 and Ninth and Tenth Lok Sabhas from 1989 to 1996 representing the Jainagar Parliamentary Constituency of Bihar during the Fourth and Fifth Lok Sabhas and the Madhubani Parliamentary Constituency of Bihar during the Seventh, Ninth and Tenth Lok Sabhas.

An able parliamentarian, Shri Jha was a member of the Committee on Public Undertakings during the Fourth and Fifth Lok Sabhas. He was a member of the Committee of Privileges during the Ninth Lok Sabha and a member of the Committee on Finance during the Tenth Lok Sabha.

A veteran freedom fighter, Shri Jha played a proactive role in the freedom movement of the country and courted imprisonment on numerous occasions.

An active social and political worker, Shri Jha started his political career at the grass-root level and strove for the welfare of the deprived and backward sections of the society.

A man of letters, he has to his credit several thought provoking books in Hindi, Maithili and English on a number of socio-economic issues.

Shri Bhogendra Jha passed away on 20 January, 2009 at New Delhi at the age of 86.

We deeply mourn the loss of these friends and I am sure the House would join me in conveying our condolences to the bereaved families.

The House may now stand in silence for a short while as a mark of respect to the memory of the departed.

11.02 hrs.

The Members then stood in silence for a short while.

SHRI BASU DEB ACHARIA (BANKURA): Sir, I have given a notice to suspend the Question Hour...(*Interruptions*)

MR. SPEAKER: Just a minute.

...(*Interruptions*)

MR. SPEAKER: Give me one minute.

...(*Interruptions*)

MR. SPEAKER: Please take your seats.

...(*Interruptions*)

MR. SPEAKER: Friends, please wait for your statements. I know you have very important issues. I respect your sentiments. Please listen to me.

...(Interruptions)

MR. SPEAKER: We shall have the Question Hour followed by the Railway Budget and thereafter I will call each one of you.

...(Interruptions)

MR. SPEAKER: After Railway Budget, I will call you each to make a statement.

...(Interruptions)

MR. SPEAKER: I will call you after the Railway Budget. At that time you can raise the issues.

...(Interruptions)

MR. SPEAKER: I will allow you to raise your issues after the Railway Budget.

...(Interruptions)

MR. SPEAKER: Do not record anything.

(Interruptions) ❗*

MR. SPEAKER: I will allow you Mr. Acharia after the Railway Budget; I will allow you Mr. Ponnuswamy after the Railway Budget.

...(Interruptions)

* Not recorded.

MR. SPEAKER: This is the last Session of Fourteenth Lok Sabha. If you do not allow the Question Hour, I do not know how you are serving the Parliament.

...(Interruptions)

MR. SPEAKER: You want to say something and I will allow you to say. What more do you want me to do? Why do you disturb the Question Hour, I do not understand.

...(Interruptions)

11.06 hrs

At this stage, Shri Avinash Rai Khanna and some other hon. Members came and stood on the Floor near the Table

...(Interruptions)

MR. SPEAKER: Do not record one word.

(Interruptions) ❗*

MR. SPEAKER: I have said I will hear you after the Railway Budget today itself.

...(Interruptions)

MR. SPEAKER: You want to raise some issues. I said, I will allow you to raise those issues. Even then you are disturbing the House. I can only say it is very very unfortunate. I do not know why this Parliament is there; why the elections are taking place. What is the good of this, I do not know. You are eager to come back to Parliament but you do not allow the Parliament to function. I will appeal to the leaders of all Parties to decide, if you do not want the House to continue.

...(Interruptions)

MR. SPEAKER: Do not record anything.

(Interruptions) ❗*

MR. SPEAKER: I have assured you. What more can I do? Can you not wait till one o'clock? Heavens will not fall! As soon as the Railway Budget is over, I will call you one by one.

* Not recorded.

...(Interruptions)

MR. SPEAKER: I am very sorry to say, you are showing utter lack of responsibility. This is absolute demeaning the most important institution in this country.

...(Interruptions)

MR. SPEAKER: I hope the people are looking at today's proceedings.

...(Interruptions)[\[RP2\]](#)

MR. SPEAKER: Do not record anything.

(Interruptions) â€!*

MR. SPEAKER: Shri Siddhu, is this the place to make your statement? You go back to your seat. I would not allow this.

...(Interruptions)

MR. SPEAKER: Do you want to come here? Your people will see you shouting from there.

...(Interruptions)

श्री रामदास आठवले (पंढरपुर) : अध्यक्ष महोदय, सत्यम कंप्यूटर्स में 7 हजार करोड़ रुपए से भी अधिक का घोटाला हुआ है। इस पर चर्चा के लिए मैंने नोटिस दिया है। मेरे नोटिस का क्या हुआ?

अध्यक्ष महोदय : आपका नोटिस रिजैक्ट हो गया है।

SHRI BASU DEB ACHARIA : Sir, my notice has not been rejected. ...(Interruptions)

MR. SPEAKER: If you want a formal order, I reject your notice also. I reject all the notices for suspension of the Question Hour.

I have made an announcement at the beginning that if you are serious about the subject, you can raise it in a proper manner. I have also said that you wait for the opportunity which is going to be given by the Speaker. But it seems that you are more concerned with creating some impressions somewhere else. I am not

* Not recorded.

concerned about that. I am appealing to all of you again and again to allow the Question Hour. Already 14 minutes of the Question Hour have been eaten. Shri Siddhu, in spite of admiration that I have for you, you are not doing justice either to Parliament or to you. I can only say that. After the Question Hour and after the presentation of the Interim Railway Budget, which is important, I will allow you to raise the matters. Let me see how long we can carry on that. Please wait for a little while. It takes time for you to come from Amritsar to Delhi. जितना टाइम प्लेन द्वारा अमृतसर से दिल्ली पहुंचने में लगता है, उससे कम समय में हो जाएगा। आपके यहाँ खड़े होकर विल्लाने से काम नहीं होगा। आप अपनी सीटों पर जाकर बैठिए और ठीक ढंग से बोलिए।

...(Interruptions)

MR. SPEAKER: I am sorry. I would not adjourn the House. Let us now take up the Question Hour.

...(Interruptions)

अध्यक्ष महोदय : हमने बोल दिया कि after the Question Hour and after the presentation of the Interim Railway Budget, I will allow. Please do not disturb. I think, you have already denigrated the image of this great institution for the last four and a half

years. Only a few days are left in the 14th Lok Sabha.

Now, let us have the Question Hour. Question No. 1 – Shri Adhir Chowdhury. [\[H3\]](#)